POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

N2N TECHNOLOGIES LIMITED

("Target Company")

CIN: L72900PN1985PLC145004

Registered Office: 909, Budhwar Peth, Opp Gujrat lodge, Pune 411002 Maharashtra, India

Tel. No: +91 91674 17504 • Email id: investors@n2ntechno.com • Website: https://n2ntechno.com/

Open Offer for acquisition of up to 12,91,228 equity shares of face value of ₹ 10/- each at a price of ₹ 4.30/- per fully paid up equity share representing 40% of the Expanded Voting Capital to the public shareholders of N2N Technologies Limited ("Target Company") by Harmony Remedies India Private Limited ("Acquirer"), along with Mr. Firoze Nariman Kapadia (PAC 1) and Ms. Aditi Vipin Parikh (PAC 2) Representing Directors of Acquirer , hereinafter collectively referred as Person acting in concerts or PACs for the purpose of the Open Offer, pursuant to regulations 4 and other applicable provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations").

This Post Offer Advertisement is being issued by Inga Ventures Private Limited, the Manager to the Offer ("**Manager**"), on behalf of the Acquirer along with PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") in respect of Open Offer ("**Post Offer Advertisement**")

This Post Offer Advertisement should be read in continuation of, and in conjunction with the:

a) Public announcement dated October 27, 2025 ("PA" or "Public Announcement");

b) Detailed Public Statement ("DPS") dated November 03, 2025;

c) Letter of Offer dated April 20, 2026, along with the Form of Acceptance-cum-Acknowledgement ("Letter of Offer" or "LOF"); and

d) Pre-offer advertisement cum corrigendum to the DPS dated April 28, 2026 ("Pre-Offer Advertisement cum Corrigendum"), which was published on April 29, 2026 in all the newspapers in which the DPS was published.

This Post Offer Advertisement is being published in all the newspapers in which the DPS was published.

Capitalised terms used but not defined in this Post Offer Advertisement shall have the same meaning assigned to such terms in the LOF and the Pre-Offer Advertisement cum Corrigendum.

1	Name of the Target Company	N2N Technologies Limited			
2	Name of the Acquirer	Harmony Remedies India Private Limited			
3	Name of Person Acting in Concerts (PACs)	**PAC 1 :** Mr. Firoze Nariman Kapadia **PAC 2 :** Ms. Aditi Vipin Parikh			
4	Name of the Manager to the Offer	Inga Ventures Private Limited			
5	Name of the Registrar to the Offer	MUFG Intime India Private Limited *(Formerly Link Intime India Private Limited)*			
6	Offer Details				
(a)	Date of Opening of the Offer	Thursday April 30, 2026			
(b)	Date of Closure of the Offer	Thursday May 14, 2026			
7	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	Not applicable as no equity share have been tendered in this Open Offer			
8	**Details of Acquisition**	**Proposed in the Offer Document**		**Actual**	
8.1	Offer Price	Rs. 4.30/-		Rs. 4.30/-	
8.2	Aggregate number of shares tendered	Nil		Nil	
8.3	Aggregate number of shares accepted	Nil		Nil	
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs.55,52,28,04 /-		Rs. 55,52,28,04 /-	
		Number	**In %**	**Number**	**In %**
8.5	Shareholding of the Acquirer before Agreements / Public Announcement	Nil	Nil	Nil	Nil
8.6	Shares Acquired by way of Agreements	Nil	Nil	Nil	Nil
8.7	Shares Acquired by way of Preferential Issue	Nil	Nil	Nil	Nil
8.8	Shares Acquired by way of Open Offer	Nil	Nil	Nil	Nil
8.9	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
8.10	Post Offer Shareholding of Acquirer along with PACs	Nil	Nil	Nil	Nil
8.11	**Pre & Post offer shareholding of the Public***	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Number	16,02,089	16,02,089	16,02,089	16,02,089
	In %	49.63	49.63	49.63	49.63

**Details of the same have been taken from the website of BSE Limited as Nil share has been tendered.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged.

The Acquirer along with PACs accept the responsibility for the information contained in this Announcement and also for the obligations of the Acquirer along with PACs laid down in the SEBI (SAST) Regulations and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and will be dispatched to the Registered Office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer and PACs:

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
INGA	MUFG MUFG Intime
Inga Ventures Private Limited 1229, Hubtown Solaris, N.S. Phadke Marg, Opp. Telli Galli, Andheri (East), Mumbai 400 069, Maharashtra, India **Tel. No.:** +91 22 68540808 **Email:** projectn2n@ingaventures.com **Contact Person:** Kavita Shah **SEBI Registration Number:** INM000012698	**MUFG Intime India Private Limited** *(Formerly Link Intime India Private Limited)* C-101, 1st Floor, Embassy 247, L.B.S. Marg, Vikhroli (West), Mumbai 400083, Maharashtra, India **Tel. No**.: +91 810 811 4949 **Email** : n2ntechnologies.offer@in.mpms.mufg.com **Contact Person**: Pradnya Karanjekar **SEBI Registration Number:** INR000004058

For and on behalf of the Acquirer and PACs

Sd/-

Harmony Remedies India Private Limited

Place : Mumbai

Date : May 18, 2026